

additional charge is given to a principal of another Jawahar Navodaya Vidyalaya (JNV) or to a senior teacher. The list of JNVs where principals have not yet been posted are given in statement *(see below)*.

#### Statement

*List of Jawahar Navodaya where :hi DO:t of principal is vacant and the cha. ge nas been given to another principal or senior teacher.*

*Vacancies as on 13.7.98*

- (a) Pulwama (J&K)
- (b) Srinagar (J&K)
- (c) Jammu (J&K)
- (d) Dholpur (Raj.)
- (e) Jamui (Bihar)
- (f) Chapra (Bihar)
- (g) Kohima (Nagaland)
- (h) Phck (Nagaland)
- (i) Tucnsang (Nagaland)
- 10. Mailakhnid (Assam)

#### Examination boycott by school/ University teachers for their demands

3447. MISS SAROJ KHAPARDE: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) wheater it is a fact that a very large section of Univesity as well as school teachers have in the recent past boycotted examinations to press for their demands in various parts of the country;

(b) if so, the details thereof and reasons for such an extreme step taken by teachers; and

(c) what preventive action Government have taken to curb this tendency of teachers and what action has been taken to meet their demands?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) to (c) Some teachers of University of Delhi boycotted the examinations of the Univesity on the call given by Delhi

Uiiiversity Teacher's Association (DUTA) to press the Government for early Implementation of the revised pay scales for them. The Government announced the revised scale on 25.4.98. However, DUTA opposed the revised pay scales announced by the Govt, and continued with their boycott call. In the meantime, a Public Interest Litigation was filed in the Delhi High Court by Akhil Bharatiya Vidyarathi Parishad (ABVP) VS. DUTA against the boycott of examinations by them. The petition was heard by the Hon'ble Court and the Government was expected to have discussions with DUTA and other teachers' Orgnisations.

The Government has since held a sries of meetings with the teachers' Organisations and State Education Secretaries and a final view on the matter is likely to be taken shortly.

Government is not aware of any boycott all given by school or other univesity teachers in any part of the country.

#### Stortage of Kendriya Vidyalaya Teachers in the North-East Region

3448. SHRI PARAG CHALIHA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

1. whether it is a fact that there is shortage of different categories of teachers in Kendriya Vidyalayas located^ in different States of the North-East region;

2. if so, the category and Vidyalaya-wise details thereof;

3. details of the teachers, category-wise, recruited during the precading academic session from open test as well as from among promotees; and

4. details of the locals (North-East Region) recruited directly during the preceding session?

THE MINISTER ' OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Statements of category-wise and Vidyalaya-wise vacancies of teachers in the Kendriya Vidyalayas of Guwahati and Silchar Region (in different states of North-East Regions) are annexed herewith as Annexure I to III. (See Appendix 184).

(c) Annexure No. 88 Number of teachers category-wise recruited directly as well as from promotion during the preceding academic session in the Vidyalaya of North-East Regions is as under:

POST GRADUATE	
TEACHER	—Direct 158
	— Promotee —

#### **Reduction in Staff Strength of Kendriya Vidyalayas**

3449. SHRI RAGHAVJI:  
SHRI GOVINDRAM MIRI:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there has been a reduction in the staff strength sanctioned for the 1998-99 for different Kendriya Vidyalayas;

(b) if so, category and Vidyalaya-wise details of posts reduced;

(c) whether this reduction has been complained against and a review committee set up to review the staff strength for 1998-99; and

(d) if so, composition of the Committee and its terms of reference?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Kendriya Vidyalaya Sangathan have informed that the Sangathan has prescribed norms for determining teaching and non-teaching staff in each Kendriya Vidyalaya every year based on the students enrolment, subjects offered

in class XI and XII and the number of periods required for each subject per class. As such certain reduction and addition in the posts of staff take place because of the change in sanctioned strength due to decrease & increase in classes/sections, merger of shifts, upgradation of Kendriya Vidyalaya, etc. The exercise of staff fixation for the academic year 1998-99 is still in progress. The Kendriya wise details will be placed on the table of the Sabha.

(c) and (d) Yes, Sir. A Committee has been constituted under the Chairmanship of Prof. Khandelwal, Chairman, Central Board of Secondary Education Dr. G.L. Arora, Head of Teacher Education, National Council of Educational Research & Training and Shri Puran Chand, Joint Commissioner (Academic) Kendriya Vidyalaya Sangathan as members of review the position of surplus staff and norms of staff sanction.

#### **महिला शिक्षा को प्रोत्साहित करने के लिए कदम**

3450. श्री रामगोपाल यादव:

श्री ईश दत्त यादव:

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(b) क्या सरकार ने शैक्षिक संस्थाओं की स्थापना और विकास करने तथा अन्य सुविधाएं प्रदान करने के लिए कोई नीति तैयार की है ताकि देश के उन राज्यों में महिला शिक्षा को प्रोत्साहित किया जा सके जहां शिक्षित महिलाओं की प्रतिशतता अपेक्षाकृत कम है; और

(c) क्या उपरोक्त विषय के संबंध में संबंधित राज्य सरकारों को भी दिशा-निर्देश जारी किए जाएंगे?

**मानव संसाधन विकास मंत्री (डा. मुरली मनोहर जोशी):** (क) और (ख) राष्ट्रीय शिक्षा नीति 1986 और इसके बाद तैयार कार्य योजना सम्पन्नता पर बल देती है, लड़कियों और महिलाओं की शिक्षा यहां तक आवश्यक घटक है, जो उन्हें सशक्त बनाता है।

लड़कियों की शिक्षा पर ध्यान देने वाली बहुत-सी केन्द्रीय प्रायोजित योजनाएं हैं। निम्न महिला साक्षरता वाले क्षेत्र में शैक्षिक समस्याओं पर ध्यान देने के लिए 14